

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:587  
ANSWERED ON:28.07.2010  
DECREASING WATER IN SULTANPUR NATIONAL PARK  
Singh Shri Radha Mohan

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether a large number of animals including fish died recently in the Sultanpur National Park and Bird Sanctuary in Haryana;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has ordered an enquiry into the reasons for the death of fish in the lake;
- (d) if so, the outcome of the enquiry; and
- (e) the steps taken/being taken to check pollution of environment and also for the upkeep of the National Parks and Lakes in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)& (b) No, Sir. As reported by the State Government of Haryana, only few fish, mostly African cat fish had died in Sultanpur Lake this summer and that no counting of dead fish was done. The reason for death of the fish was drying up of the lake which is a normal feature.

(c)& (d) The Government of Haryana has ordered to conduct an enquiry into the incident by the Deputy Commissioner, Gurgaon on 17th June, 2010.

(e) The important steps taken by the Ministry to check pollution of environment and for the upkeep of National Parks & Lakes in the country are as follows:

(i) Financial assistance is provided to the State/UT Governments for protection and management of the National Parks & Wildlife Sanctuaries under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitat', 'Project Elephant' and 'Project Tiger'.

(ii) The Ministry is implementing the scheme of National Lake Conservation Plan (NLCP) since June, 2001 for conservation and management of polluted and degraded lakes in urban and semi-urban areas of the country where degradation is primarily on account of discharge of waste water into the lake, through an integrated ecosystem approach. The mandate of the NLCP Scheme is pollution prevention and conservation of perennial lakes.

(iii) The Ministry of Environment & Forests provides funds to the States and Union Territories (UTs) under the Scheme of Assistance for Abatement of Pollution for strengthening of State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs). Funds are also provided for setting up Common Effluent Treatment Plants (CETPs), creation of common hazardous wastes Treatment, Storage and Disposal Facilities (TSDFs) as well as demonstration projects for municipal solid waste etc.

(iv) The Ministry is also implementing a National Wetland Conservation Programme for better management & conservation of wetlands.